



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.10.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.10.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 35 of 2022 & I.A. No. 2703, 2702 of 2022	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors. With	Sahil Bhalaik	Manu Chaturvedi Malhar Desai-R1 Tishampati Sen Riddhi Sancheti Anurag Anand-R2 Ankit Jain-R3
2.	Competition App. (AT) No. 28 of 2022 & I.A. No. 2046, 2047 of 2023	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors. With	Ankit Jain	Shama Nargis Manu Chaturvedi Neeha Nagpal Anubhav Taneja-R1 Tishampati Sen G. karthikeyan-R2
3.	Competition App. (AT) No. 19 of 2021 & IA No. 2841, 2842 of 2021 & 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	Rishad A. Chowdhury Ankit Jain	Shama Nargis-R1 Manu Chaturvedi Malhar Desai-R1 Tishampati Sen-GAIL

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar